

period of 3 months and that the finalisation of the nursing programme should be completed within a period of 3 months from the date of such a decision.

[*Translation*]

Radio Stations in Uttar Pradesh

6761. DR. G.L. KANAUJIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the places in Uttar Pradesh where radio stations are proposed to be set up during 1991-92;

(b) whether the Government propose to give priority to some of these proposed places in view of their historic value, tourism and backwardness; and

(c) if so, the name of such places and the details of the proposed scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c). Akashvani has scheduled establishment of five new radio stations, one each at Obra, Bareilly, Faizabad, Jhansi and Mussoorie in the State of Uttar Pradesh during 1991-92. Steps have been taken to ensure that there is no slippage in the execution of these projects.

[*English*]

F.M. Station, Cochin

6762. PROF. K.V. THOMAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether representations have been received from different organisations and M.Ps. from Kerala to convert the F.M. stations, Cochin to a full fledged station; and

(b) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir. A request to this effect has been received recently.

(b) The existing radio station has already been provided with programme production and playback facilities.

[*Translation*]

Broadcast/Telecast of News Regarding Political Parties

6763. SHRI MOHAN SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any established norms to be followed by Doordarshan and Akashvani for telecast and broadcast of news in respect of various political parties in the National News Bulletins;

(b) if so, the details thereof; and

(c) since when this norm is being followed.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). While telecasting and broadcasting news in respect of various political parties in the National News Bulletins, both Doordarshan and Akashvani follow the following guidelines and norms laid down by the Government from time to time:

- i) Political activities are noticed based on their newsworthiness.
- ii) Unbiased reporting of the news in respect of all the political parties.

- iii) Coverage of differing view points in the same bulletin to the extent possible.
- iv) Avoiding in the news bulletin the use of labels such as "progressive" and "communal" etc.
- v) In case of controversy about nomenclature of a political party, following the name as approved by the Election Commission of India or by a Court of Law.
- vi) Coverage of political controversies based on objectivity and fair play.

(c) Detailed guidelines incorporating these points were formally issued to Door-darshan and Akashvani on 4.5.1982.

Position of Wheat

6764. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FOOD be pleased

to refer to the reply given to Starred Question No.225 on July 31, 1991 and state:

(a) the position of wheat in the country, zone-wise and grade-wise;

(b) whether the Government have fixed the transit and storage shortage at ten per cent each viz. total twenty per cent at the Zonal Manager level since July 1991; and

(c) if so, the reasons therefor and the clarification of the Government in regard thereto?

THE MINISTER OF FOOD (SHRI TARUN GOGOI): (a) In case of wheat, for procurement purposes, only single grade system has been operative since 1990—91 rabi marketing season. As on 31st July, 1991, the stock position of wheat in various zones of FCI was under:—